

Small Savings Scheme in Uttar Pradesh during 1956-57, 1957-58 and 1958-59 so far, district-wise?

The Minister of Finance (Shri Marraj Dasa): Prior to 1958-59 the figures of collections of Small Savings were maintained according to Postal Head Offices and not by Civil districts. The total net collections in Uttar Pradesh during 1956-57 and 1957-58 amounted to Rs 9.41 crores and Rs 10.39 crores respectively. The District-wise figures of net collections during the period April to October, 1958 are given in a statement laid on the Table [See Appendix IV, annexure No 16].

Central Social Welfare Board Grants to U.P. Organisations

1499. Shri Sarju Pandey: Will the Minister of Education be pleased to state:

(a) the names of the voluntary social welfare organisations in Uttar Pradesh which have been given grants by the Central Social Welfare Board during 1958-59 upto 15th July, 1958, and

(b) the amount of grant to each such organisation?

The Minister of Education (Dr K. L. Shrimani): (a) and (b) The Board had not considered any applications upto 15th July, 1958, for grants during 1958-59.

Rifle Shooting Clubs in U.P.

1500. Shri Sarju Pandey: Will the Minister of Home Affairs be pleased to state the names of the places in U.P. where Rifle Shooting clubs are functioning?

The Minister of Home Affairs (Pandit G. B. Pant): The information is being collected and will be laid on the Table of the House in due course.

Open Cast Mining in Rajasthan

1501. Shri Karna Singhji: Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to

Starred Question No 366 on the 21st August, 1958 and state:

(a) whether the report of the committee of technical experts appointed to report on open cast system of lignite mining at Palana Colliery has since been received,

(b) if so, whether a copy of the report will be laid on the Table;

(c) the steps being taken to implement the recommendations, and

(d) if the report has not been received so far, the steps being taken to expedite the same?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No

(b) Attention is invited to the reply given to part (b) of Starred Question No 366, dated 21st August, 1958.

(c) Does not arise

(d) The Committee has to undertake a detailed study of all technical and economical problems and this will necessarily take time. In fact, the Government of Rajasthan are still collecting the basic data needed by the Committee. However, the Government of India have requested the State Government to expedite the collection of the requisite particulars so that the Committee can finalise its report at an early date.

Temples in West Bengal

1502. Shri N. M. Deb: Will the Minister of Scientific Research and Cultural Affairs be pleased to state what steps have been taken recently to preserve the ancient temples of national importance in the State of West Bengal?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): The ancient temples in West Bengal which have been declared as Centrally protected monuments are being maintained in good form by carrying out Annual as well as Special repairs, as and when necessary, by the Department of Archaeology.